

HIGH COURT OF ORISSA: CUTTACK

No.- 4894

Date: 21.03.2024

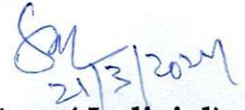
NOTICE

It is hereby informed to the bidders (whose bids has been received within the stipulated date and time) that the previously scheduled date for opening of the Technical as well as the Financial Bids for Supplying and Installing 17 nos. water cooler-cum-purifier for New Building of this Court at buy-back basis, has been rescheduled as here under. All the bidders are requested to follow the instructions accordingly.

- Previous date: 22.03.2024
- **Revised Date: 27.03.2024**
- **Time: 11:30 AM**
- **Venue: New Conference Hall, Old Building, High Court of Orissa**

The authority reserves the right to accept or reject any part of or all tenders without assigning any reason thereof.

By order

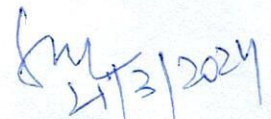


Registrar (Judicial)

Memo No.- 4895(2) Date: 21.03.2024

Copy forwarded to the-

1. Notice board for information.
2. Superintendent, IT Cell for uploading the notice on the website of the Court.



Registrar (Judicial)